IN THE HIGH COURT OF JHARKHAND: RANCHI. OFFICE ORDER

No. <u>58</u>/R.G

Dated: 23/03/2020

In view of the Novel Corona Virus (COVID-19) pandemic in the whole of the Country. The Jharkhand High Court deemed it fit necessary to come with a fresh set of directives for the functioning of Civil Court namely:-

- 1. All the District Judge / Judicial Commissioner, Ranchi will make arrangements in their respective Sessions Division in such a manner that one or two ADJ'S along with one or two Civil Judges (Junior Division) and minimum nos. of staff so required shall (not more than 1/3^{rd)} attend the matters on rotational basis. The Court and office hour shall be decided by the Principal District Judge/ Judicial Commissioner, Ranchi. The Court Shall hear only very urgent matters to be decided by PDJ/ Judicial Commissioner, Ranchi so far as possible by Video Conferencing. This direction will be applicable till 4th April, 2020.
- 2. Officers who are not assigned roster duty shall remain at home, they will deemed to be on duty from their respective premises. They shall always be available on telephone and will report on duty if called for.
- 3. No officer or staff shall leave the headquarters without prior permission from their respective authority.
- 4. Previous directives so far as sanitary precaution, entry in the premises etc. shall remain same and strictly followed. But the concerned Principal District Judge / Judicial Commissioner, Ranchi shall ensure that there is no assembly of more than five persons in Court premises.
- 5. The Principal District Judge/ Judicial Commissioner shall inform the Registrar General through official mail at right-jhr@nic.in, regarding the situation of their Court on daily basis which shall also indicate the figures of the urgent matters with nature listed / taken up on the day and production of accused through Video Conferencing, limited numbers of P.O's as per requirement every day shall be brought to the notice of Hon'ble Core Committee for necessary directions, if required.

By order Sd/-(Registrar General)